#### PRINTING OF BALLOT PAPERS IN CUTTACK

\*446. SHRI BANKA BEHARY DAS: Will the Minister of LAW be pleased to state:

- (a) whether any complaints have been received by the Election Com- | mission to the effect that Government ' Press Cuttack printed more ba'lot papers than ordered during the General Elections; and
- (b) if so, what sttps have been taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI D. R. CHAVAN): (a) No, Madam.

(b) Does not arise.

## VOLUNTARY OFFER OF DR. TEJA TO RETURN TO INDIA

\*449. SHRI K. SUNDARAM: SHRI CHITTA BASU: SHRI S. K. D. PALIWAL:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state whether Dr. Dharma Teja of Jayanti Shipping Company voluntarily agreed to return to India, without extradition?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): Yes, Madam. Dr. Teja however laid down certain conditions for his voluntary return to India which, in the circumstances of the case, were not acceptable to the Government.

## IMPORT OF RICE FROM NEPAL

# \*450. SHRI M. S. OBEROI: SHRI UTTAR CHAND DUGAL:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether Government have recently conducted any negotiations with the Government of Nepal for import of rice to overcome the present rice ahurtage in the country; and
- (b) if so, -whether any agreement has since been signed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Madam.

(b) The Nepal Government subsequently informed us that, for the present, they had no rice which could be sold to India.

UNEMPLOYMENT AMONGST PILOTS \*453. SHRI TRILOKI SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether he is aware of the fact that a large number of trained pilots are without any employment; if so, what steps he proposes to take to absorb them?

THE MINISTER OF TOUPaSM AND CIVIL AVIATION (DR. KARAN SINGH): Except for the surplus of pilots in the Kalinga Airways on account of discontinuance of the contract with them for air-droppings in the NEFA area, Government are not aware of any large scale unemployment among trained pilots.

The surplus pilots of the Kalinga Airways will be considered for employment on merits in suitable vacancies elsewhere.

#### SUPPLY OF RICE TO JAMMU AND KASHMIR

- I \*455. SHRI M. C. SHAH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
  - (a) the quantum of rice supplied to Jammu and Kashmir during the year 1966 and first six months of 1967; and
  - (b) the price at which it was supplied and the extent to which it was subsidised?

THE MINISTER OF STATE IN THI MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) 64.7 and 12.6 thousand tonnes respectively. (b) Rice is ordinarily supplied to ' Jammu and Kashmir at Government